

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2163

ANSWERED ON:20.07.2009

BONDED LABOURERS

Kumar Shri Vishwa Mohan;Reddy Shri K. Jayasurya Prakash

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the total number of bonded labourers at present in the country including backward, rural and tribal areas, State-wise;
- (b) whether any scheme has been chalked out for their liberation and rehabilitation; and
- (c) if so, the details thereof alongwith the number of bonded labourers freed and rehabilitated by the Government and Voluntary Organisations during each of the last three years and the current year, State-wise?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a): As per the Bonded Labour System (Abolition) Act, 1976, identification, release and rehabilitation is the responsibility of State Governments. The State-wise number of bonded labourers released and rehabilitated during last few years is annexed.

(b): Yes, Madam.

(c): A statement is annexed.